

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCivil Appeal No(S). 9739-9740/2011

NISAR AHMAD & ORS.

Appellant(s)

VERSUS

SAMI ULLAH (DEAD) THROUGH LRS. & ANR.

Respondent(s)

(IA No. 80783/2023 - APPLICATION FOR SUBSTITUTION, IA No. 16933/2021 - EXEMPTION FROM FILING O.T., IA No. 74646/2019 - EXEMPTION FROM FILING O.T. AND IA No. 74644/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

CONMT.PET.(C) No. 194/2022 in C.A. No. 9739-9740/2011

(FOR ADMISSION and IA No.53728/2022-EXEMPTION FROM FILING O.T.)

Date : 18-01-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA

HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s) Mr. M.Z. Chaudhary, Adv.
Mr. Shariq Zaidi, Adv.
Mr. Aftab Ali Khan, Adv.
Mr. Sayyad Mansoor, Adv.
Ms. Mansi Chahal, Adv.
Mr. Tabarak Hussain, Adv.
Mr. Rahat Ali Chaudhary, Adv.
Mr. Shoaid Ahmad Khan, Adv.
Mr. Kapil Sagar, Adv.
Mr. Aftab Ali Khan, AOR
Mr. Syed Mehdi Imam, AOR
Mr. Atif Shuhrawardy, Adv.
Mr. Tabrez Ahmad, Adv.
Mr. Pankaj Kumar, Adv.

For Respondent(s) Mr. S.S. Chauhan, Adv.
Mr. Atif Suhrawardy, Adv.
Mrs. Shamama Anis, Adv.
Mr. Pankaj Kumar, Adv.
Mr. Sharad Chauhan, AOR

Mr. Syed Mehdi Imam, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

Submissions are heard.

Judgment is reserved.

**(ASHISH KONDLE)
COURT MASTER (SH)**

**(AVGV RAMU)
COURT MASTER (NSH)**